GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA UNSTARRED QUESTION NO. 960 ANSWERED ON 08.12.2023

REIMBURSEMENT FACILITIES TO EMPLOYEES OF INLAND WATERWAYS

960. SHRI ABDUL KHALEQUE:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोतपरिवहन और जलमार्गमंत्री

(a) whether the medical reimbursement facilities are provided to retiredemployees of Inland Waterways Authority of India (IWAI), if so, whether IWAI has its ownrule or follows CGHS in this regard;

(b) whether a person who opted for fixed medical allowance is allowed toswitch over to medical reimbursement facility in IWAI and if so, thedetails thereof indicating the timeframe fixed in this regard; and

(c) whether any change after the given time frame can be allowed by the competent authority considering the switchover as a special case and if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) Yes. Inland Waterways Authority of India (IWAI) offers medical reimbursement to itsretired employees.Comprehensive scheme for retired employee is in place for extendingmedical expense reimbursement facility to the retired employeesof IWAI including their 'families', as defined in Central Government Medical Assistance Rules, equivalent to thosebeing extended to the serving employees from time to time by taking a one-time lump sum contribution equivalent to 120 months of CGHS subscription.

(b) IWAI sought willingness along withone-time contribution from all pensioners of IWAIwithin the time frame of 31.07.2013vide circular dated 01.05.2013. All those who opted were given the benefit.

(c) No such provision is presently available as per the existing scheme.
